

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2688
ANSWERED ON:17.08.2004
FAMILIES COVERED UNDER SPECIAL COMPONENT PLAN
Murmu Shri Rupchand

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the number of families covered under the special Component Plan formulated for the members of the Scheduled Tribes during the years 2001-2003, State-wise;
- (b) the target fixed for the said period;
- (c) whether the target fixed has been achieved; and
- (d) if not, the reasons therefor?

Answer

THE MINISTER OF TRIBAL AFFAIRS AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI P.R. KYNDIAH):

(a) to (d) In addition to the Special Central Assistance to Tribal Sub Plan, number of Central/State sector Schemes are being implemented by the States/UTs for economic development of Scheduled Tribes under TSP Strategy. As per reports received from the State Governments/UTs, statement indicating the state-wise targets and achievements under point 11 (b) of the 20 point programme during 2001-02 and 2002-03 is enclosed.

Some of the States have not achieved the targets due to various States specific reasons including financial constraints. Further, the newly created States of Jharkhand and Chhattisgarh have not reported achievements during these years leading to shortfall in overall achievement.